

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6612

ANSWERED ON:07.05.2013

SARKARIA COMMISSION REPORT ON CENTRE STATE RELATIONS

Rawat Shri Ashok Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has taken/proposes to take any steps to assess the progress made in the implementation of the recommendations of the Sarkaria Commission's report on Centre-State relations;
- (b) if so, the details and the outcome thereof along with the recommendations contained in the said report; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): The Government of India had constituted the first Commission of Centre-State Relations on 09.06.1983 under the Chairmanship of Justice R.S. Sarkaria, a retired judge of the Supreme Court to review the existing arrangements between the Centre and the States keeping in view the social and economic developments that have taken place in the years. The Commission in its Report submitted in 1988, made 247 recommendations on various aspects of the Centre-State Relations. Accepting the recommendation of the Commission, the Government constituted the Inter-State Council (ISC) in 1990. Out of 247 recommendations, 180 recommendations were accepted by the ISC and 65 recommendations were not accepted by the ISC/Ministries etc. The two recommendations are still under implementation in consultation with the stakeholders.

The Inter-State Council Secretariat (ISCS) had sent minutes of the meeting of the ISC to all the stakeholder viz; State Governments/UTs and Union Ministries/Departments for implementation and forwarding of implementation/action taken report in this regard by them to the ISCS. ISCS monitors the implementation of the recommendations made by the Commission and after receiving comments/action taken report from the stakeholders on the recommendations of Inter-State Council, prepares an Action Taken Report which is placed before the Inter-State Council in its meetings as an agenda item for consideration.

The Inter-State Council Secretariat has so far submitted Action Taken Report on six occasions before the Council on the decisions taken by the Inter-State Council on the recommendations of Sarkaria Commission. As regards two under implementation recommendations, the Inter-State Council monitors the progress in consultation with the stakeholders.

(c): Does not arise.